

**DIVISION BENCH**

**O-110**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/860(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> July, 2021, 10:30  
A.M**

Name of the Company	DAROLIA AGENCIES PRIVATE LIMITED Vs. NIGOLICE TRADING PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearance (via video conference)**

For the Financial Creditor

Ms. Aparajita Rao, Advocate

For the corporate debtor

Mr. Sourojit Dasgupta, Advocate  
Mr. Sanjay Kumar Baid, Advocate

**ORDER**

Ms. Aparajita Rao, Ld. Counsel for the Financial Creditor present. Mr. Sourojit Dasgupta along with Mr. Sanjay Kumar Baid, Ld. Counsel for the Corporate Debtor present.

List the matter on 07.09.2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**